

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

14. C.P.(CAA)/288(MB)2023  
IN  
C.A.(CAA)/121(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Tata Power Solar Systems Limited

Section 230-232 of Companies Act, 2013

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**ORDER**

1. Mr. Tapan Deshpande, Ld. Counsel for the Petitioner present through physical mode.
2. At the request of Counsel, the matter is adjourned to **09.05.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**